

HIGH COURT OF SIKKIM
GANGTOK

No.: 34...../HCS

Dated: 31/08/2019

NOTIFICATION

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for the East District for a term of 2 (two) years, from the date of issuance of the Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969.

| Sl. No. | Name |
|----------------|-----------------------------|
| 1. | Ms. Alishiba Rai |
| 2. | Mr. Anup Gurung |
| 3. | Ms. Anusha Basnet |
| 4. | Mr. Binod Chettri |
| 5. | Mr. Bikash Sharma |
| 6. | Ms. Beena Rai |
| 7. | Ms. Binu Rai |
| 8. | Ms. Chun Maya Khanal |
| 9. | Mr. Dilip Kumar Tamang |
| 10. | Mr. Ganesh Man Chettri |
| 11. | Mr. Hem Lall Manger |
| 12. | Ms. Jyoti Pradhan |
| 13. | Ms. Kanchan Rai |
| 14. | Mr. Karma Namgyal Denzongpa |
| 15. | Mr. Krishna Bhandari |
| 16. | Ms. Karma Doma Sherpa |
| 17. | Mr. Kusan Limboo |
| 18. | Ms. Laden Bhutia |
| 19. | Mr. Ladong Rinzing Lepcha |
| 20. | Mr. Mahendra Thapa |
| 21. | Ms. Neetu Tamang |
| 22. | Ms. Pema Dechen Bhutia |

23. Ms. Pem Lhamu Lepcha
24. Ms. Rachana Rai
25. Ms. Rita Chettri
26. Mr. Romit Gurung
27. Ms. Sarita Rai
28. Mr. Simeon Subba
29. Mr. Sonam Palden Tamang
30. Ms. Sangita Agarwal
31. Ms. Sonam Lhamu Lepcha
32. Ms. Sudha Sewa
33. Mr. Ugen Lepcha

The Oath Commissioners shall act in accordance with Rule, 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008".

The remuneration for attestation of affidavit is as under:-

- (a) Attestation at the Court Premises: Rs. 100/- per affidavit.
- (b) Attestation in the residence of deponent: Rs. 200/- per affidavit.

By Order,

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL

Memo No. 7200-37/HCS/Contell 8(35)
Dated: 31.08.2019
Copy to:-

1. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
2. The Secretary to Hon'ble the Chief Minister of Sikkim, Tashiling Secretariat, Gangtok.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
6. The Advocate General, Government of Sikkim, Gangtok.
7. The Additional Advocate General, Government of Sikkim, Gangtok.
8. The Chief Secretary, Government of Sikkim, Gangtok.

9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (East) at Gangtok.
11. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
12. The District & Sessions Judge (North) at Mangan, District & Sessions Judge (Spl.Div-I) I/C at Gangtok.
13. The District & Sessions Judge (South) at Namchi.
14. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
15. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl.Div-II) I/C at Gangtok.
16. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
17. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok.
18. The Officer on Special Duty, High Court of Sikkim, Gangtok.
19. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing (I/C)
20. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim(I/C)
21. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim (I/C)
22. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim (I/C).
23. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
24. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The President, Bar Association of Sikkim, Gangtok.
30. The President, Namchi Bar Association, South Sikkim.
31. The Additional Secretary, Home Department for publication the same in the Government Gazette.
32. All Section In-charge, High Court of Sikkim, Gangtok.
33. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
34. Notice Board
35. Guard file and
36. File.


31.08.19
REGISTRAR